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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CS(COMM) 181/2022 & I.A. 2991/2026**

**RIPU DAMAN BINDRA**

.....Plaintiff

Through: Mr. Sanjay Jain, Senior Advocate  
with Mr. Sunil Kumar Gandhi, Mr.  
Rahul Dubey, Ms. Barnita Sinha Roy,  
Mr. Nishank Tripathi, Ms. Priya  
Tyagi, and Ms. Rishika Agrawal,  
Advocates

versus

**HANSA SACHDEVA & ORS.**

.....Defendants

Through: Mr. Tanmaya Mehta, Mr. Akshat  
Gupta, Ms. Sakshi Tikmany, Mr.  
Madhav Aggarwal, Advocates for  
D-1  
Mr. Rahul Mehandru, Advocate for  
D-2  
Mr. Jatin Mongia, Mr. Rohan Sharma,  
Mr. Raghav Kacker, Ms. Liza Vohra,  
Advocates for D-3

**CORAM:**

**HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD**

**ORDER**

**03.02.2026**

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**I.A. 30632/2025**

1. Learned Counsel for the Plaintiff seeks for an adjournment.
2. Learned Counsel for the Defendants have no objection regarding the same.
3. List on 28.04.2026.

**SUBRAMONIUM PRASAD, J**

**FEBRUARY 03, 2026/Prateek**